

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 2658
TO BE ANSWERED ON 17.03.2022

CLEAN TAP WATER TO EVERY HOME

2658: SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:
SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposes to provide clean tap water to every home in the country by 2024;
- (b) if so, the details and the number of villages, households, schools and anganwadi centers identified by the Government for the said purpose, State-wise particularly in Odisha and Maharashtra;
- (c) the number of villages, households, schools and anganwadi centers so far covered under Har Ghar Jal Scheme, State-wise;
- (d) the details of the funds allocated, released and utilized so far under Har Ghar Jal Scheme in various States particularly in Odisha and Maharashtra;
- (e) whether the Government Proposes to constitute Village Water & Sanitation Committee/ Pani Samiti to manage and monitor the issues under Jal Jeevan Mission; and
- (f) if so, the details thereof and the number of such Committees likely to be set up in various States?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) Government of India is implementing Jal Jeevan Mission, in partnership with States to make provision of tap water supply in adequate quantity of prescribed quality on regular and long-term basis to every rural household of the country by 2024. The mission will also cover schools, anganwadi centres, ashramshalas (tribal residential schools), health centres, Gram Panchayat building in the villages.

(b) & (c) The State-wise details of villages, households, schools and anganwadi centers covered under Jal Jeevan Mission including in Odisha and Maharashtra are annexed (**Annex – I**). State wise information related to JJM is placed in the public domain, which is available on JJM dashboard at:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

(d) The State-wise details of funds allocated, released and utilized under JJM including in Odisha and Maharashtra are annexed (**Annex - II**).

(e) & (f) In the operational guidelines for the implementation of JJM, village-level planning and community participation in all decisions pertaining to water supply systems have been envisaged to instil the sense of ownership among villagers. Gram Sabha will decide whether GP or its sub-committee will carry out the responsibilities of water supply management in the village.

Wherever the sub-committee is chosen, i.e. VWSC/ Pani Samiti/ User Group, etc. it may be headed by Sarpanch/ Up-Sarpanch/ GP member/ traditional village head/ senior village leader as may be decided and Gram Sabha Panchayat Secretary/ Patwari/ Talati may act as Secretary. It may consist of 10-15 members comprising elected members of Panchayat up to 25% of the composition; 50% women members and remaining 25% may consist of representatives of weaker sections of the village (SC/ST) proportional to their population. The details of VWSCs constituted by States/ UTs under JJM is annexed (**Annex-III**).

Annex referred in the reply to Lok Sabha Unstarred Question No. 2658 (part b & c) due for reply on 17.03.2022

State-wise details of villages, and households covered under Jal Jeevan Mission including Odisha and Maharashtra (as on 12.03.2022)

S. No.	State	Total no. of villages covered under JJM	Total no. of rural households (in lakhs)	No. of rural households with tap water supply on 15.08.2019 (in lakhs)	Rural households provided with tap water supply since 15.08.2019 (as on 12.03.2022) (in lakhs)
1	Andaman & Nicobar Islands	266	0.62	.28	.33
2	Andhra Pradesh	18,606	95.17	30.74	20.97
3	Arunachal Pradesh	5,553	2.20	.23	1.04
4	Assam	25,335	63.35	1.11	20.17
5	Bihar	39,456	172.21	3.16	152.84
6	Chhattisgarh	19,676	48.59	3.20	6.38
7	Dadra & Nagar Haveli and Daman & Diu	96	0.85	0	.85
8	Goa	378	2.63	1.99	0.64
9	Gujarat	18,191	91.77	65.16	20.84
10	Haryana	6,803	30.97	17.66	13.30
11	Himachal Pradesh	18,150	17.28	7.62	8.40
12	Jammu & Kashmir	6,887	18.35	5.75	4.82
13	Jharkhand	29,756	59.23	3.45	07.96
14	Karnataka	28,657	97.92	24.51	21.91
15	Kerala	1,578	70.69	16.64	10.94
16	Ladakh	250	0.43	.01	0.11
17	Madhya Pradesh	51,585	122.28	13.53	34.02
18	Maharashtra	40,495	146.09	48.43	52.96
19	Manipur	2,556	4.52	.26	2.65
20	Meghalaya	6,415	5.90	.05	2.13
21	Mizoram	692	1.33	.09	0.56
22	Nagaland	1,499	3.77	.14	1.37
23	Odisha	47,354	88.34	3.11	35.88
24	Puducherry	246	1.15	.93	0.21
25	Punjab	12,009	34.40	16.78	17.39
26	Rajasthan	43,364	105.69	11.74	12.52
27	Sikkim	440	1.05	.70	0.16
28	Tamil Nadu	12,525	126.89	21.76	30.57
29	Telangana	10,470	54.06	15.68	38.38
30	Tripura	1,178	7.60	.24	3.21
31	Uttar Pradesh	97,568	264.28	5.16	30.27
32	Uttarakhand	15,264	15.18	1.30	7.39
33	West Bengal	41,374	177.23	2.15	34.41
Total		6,04,672	1,932.00	323.62	5.96

Source: JJM IMIS

State-wise details of schools and anganwadi centers covered under Jal Jeevan Mission including Odisha and Maharashtra (as on 12.03.2022)

S. No.	States/ UTs	Total No. of Schools	Schools with provision of tap water supply	Total no. of Anganwadi Centers	Anganwadi Centers with provision of tap water supply
1	A & N Islands	368	368	558	558
2	Andhra Pradesh	41,572	41,572	42,604	42,604
3	Arunachal Pradesh	2,915	2,289	5,725	3,450
4	Assam	42,405	27,897	34,941	13,244
5	Bihar	71,323	70,789	96,979	95,967
6	Chhattisgarh	45,973	40,785	46,590	37,205
7	D&NH and D&D	411	411	369	369
8	Goa	1,098	1,098	529	529
9	Gujarat	29,754	29,754	42,279	42,279
10	Haryana	12,988	12,988	21,789	21,789
11	Himachal Pradesh	17,298	17,298	17,769	17,765
12	Jammu & Kashmir	22,422	22,421	23,926	23,926
13	Jharkhand	41,408	7,450	38,432	1,758
14	Karnataka	42,015	42,015	53,699	53,699
15	Kerala	10,877	10,877	26,783	26,783
16	Ladakh	981	843	1,157	834
17	Madhya Pradesh	93,419	69,603	66,896	40,483
18	Maharashtra	85,317	77,770	91,267	82,130
19	Manipur	3,456	3,283	7,972	7,599
20	Meghalaya	13,224	7,586	4,563	2,803
21	Mizoram	2,556	1,874	1,594	1,386
22	Nagaland	1,990	1,973	3,980	1,726
23	Odisha	53,997	36,555	53,823	29,245
24	Puducherry	390	390	413	413
25	Punjab	22,389	22,389	22,120	22,120
26	Rajasthan	86,217	58,915	53,179	29,531
27	Sikkim	732	732	1,229	1,229
28	Tamil Nadu	37,741	37,741	39,459	39,459
29	Telangana	22,882	22,882	27,310	27,310
30	Tripura	4,536	3,387	8,932	4,708
31	Uttar Pradesh	1,22,784	1,03,635	1,72,946	1,46,965
32	Uttarakhand	19,249	19,249	16,473	16,473
33	West Bengal	74,109	54,515	91,046	37,950
	Total	10,28,796	8,51,334	11,17,331	8,74,289

Source: JJM IMIS

Annex-II

Annex referred in the reply to Lok Sabha Unstarred Question No. 2658 (part d) due for reply on 17.03.2022

State-wise details of funds allocated, released and utilized under JJM in FY 2019-20

(Amt in ₹ Cr.)

S. No.	State	Central Share				State Share Expenditure
		Opening Balance	Fund Allocation	Fund Drawn	Reported Expenditure	
1	Andaman & Nicobar Islands	0	1.78	0.5	0	0
2	Andhra Pradesh	25.74	372.64	372.64	121.62	54.8
3	Arunachal Pradesh	6.22	132.55	177.47	126.14	13.35
4	Assam	359.35	694.95	442.36	358.87	29.01
5	Bihar	313.16	787.31	417.35	473.33	150.34
6	Chhattisgarh	31.58	208.04	65.82	39.23	37.55
7	Goa	0	7.57	3.08	3.08	6.17
8	Gujarat	0	390.31	390.31	384.61	394.74
9	Haryana	10.13	149.95	149.95	69.29	73.8
10	Himachal Pradesh	0	148.67	205.83	197.87	15.46
11	Jammu & Kashmir	27.14	322.03	322.03	200.25	24.01
12	Jharkhand	75.79	267.69	291.19	114.58	119.71
13	Karnataka	26.61	546.06	546.06	492.24	297.87
14	Kerala	2.58	248.76	101.29	62.69	57.23
15	Ladakh	8.1	166.65	67.86	0	0.65
16	Madhya Pradesh	1.26	571.6	571.6	326.65	288.75
17	Maharashtra	248.12	847.97	345.28	308.04	428.14
18	Manipur	0	67.69	91.17	28.2	6.6
19	Meghalaya	0.8	86.02	43.01	26.35	0.77
20	Mizoram	0.14	39.87	68.05	37.41	1.81
21	Nagaland	0	56.49	56.49	23.54	4.67
22	Odisha	0.78	364.74	364.74	275.02	255.02
23	Puducherry	1.27	2.5	0	0.97	0
24	Punjab	102.91	227.46	227.46	73.27	78.2
25	Rajasthan	313.67	1,301.71	1,301.71	620.31	698.54
26	Sikkim	0.84	15.41	26.15	14.71	1.48
27	Tamil Nadu	1.49	373.87	373.1	114.58	99.14
28	Telangana	4.48	259.14	105.52	88.33	74.46
29	Tripura	48.94	107.64	145.37	59.45	6.46
30	Uttar Pradesh	58.33	1,206.28	1,513.14	639.32	380.1
31	Uttarakhand	6.12	170.53	170.53	110.04	23.02
32	West Bengal	760.82	995.33	994.75	609	445.03
Total		2,436.37	11,139.21	9,951.81	5,998.99	4,066.88

Source: JJM IMIS

State-wise details of funds allocated, released and utilized under JJM in FY 2020-21

(Amt in ₹ Cr.)

S. No.	State	Central Share				State Share Expenditure
		Opening Balance	Fund Allocation	Fund Drawn	Reported Expenditure	
1	Andaman & Nicobar Islands	0.5	2.93	1.46	1.45	0
2	Andhra Pradesh	276.76	790.48	297.62	427.73	180.97
3	Arunachal Pradesh	57.56	254.85	344.85	392.43	32.05
4	Assam	452.45	1,608.51	551.77	880.44	90.02
5	Bihar	257.18	1,839.16	353.6	551.82	374.42
6	Chhattisgarh	58.17	445.52	334.14	223.8	221.1
7	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0
8	Goa	0	12.41	6.2	2.99	13.49
9	Gujarat	5.7	883.08	983.08	838.5	883.43
10	Haryana	90.8	289.52	72.38	130.94	120.17
11	Himachal Pradesh	7.95	326.2	547.48	329.01	42.25
12	Jammu & Kashmir	148.92	681.77	53.72	88.69	5.17
13	Jharkhand	268.39	572.24	143.06	286.62	177.73
14	Karnataka	80.42	1,189.40	446.36	349.62	416.38
15	Kerala	41.18	404.24	303.18	304.29	311.25
16	Ladakh	75.96	352.09	0	9.43	0
17	Madhya Pradesh	246.21	1,280.13	960.09	1,014.70	875.99
18	Maharashtra	285.35	1,828.92	457.23	473.59	324.16
19	Manipur	62.96	131.8	141.8	189.14	18.52
20	Meghalaya	17.46	174.92	184.92	188.3	20.44
21	Mizoram	30.77	79.3	104.3	107.9	10.13
22	Nagaland	34.9	114.09	85.57	91.95	10
23	Odisha	90.5	812.15	609.11	688.69	673
24	Puducherry	0.3	4.64	1.06	0.2	1
25	Punjab	257.1	362.79	0	146.74	104.95
26	Rajasthan	995.07	2,522.03	630.51	762.04	789.05
27	Sikkim	12.3	31.36	39.36	43.43	3.75
28	Tamil Nadu	264.09	921.99	690.36	576.97	399.57
29	Telangana	31.1	412.19	82.71	61.17	133.98
30	Tripura	136.46	156.61	117.46	195	22.26
31	Uttar Pradesh	932.16	2,570.94	1,295.47	1,761.06	886.94
32	Uttarakhand	66.6	362.58	271.93	227.32	20.02
33	West Bengal	1,146.58	1,614.18	807.08	1,196.07	641.17
Total		6,431.85	23,033.02	10,917.86	12,542.03	7,803.36

Source: JJM IMIS

State-wise details of funds allocated, released and utilized under JJM in FY 2021-22 (as on 12.03.2022)

(Amt in ₹ Cr.)

S. No.	State	Central Share				State Share Expenditure
		Opening Balance	Fund Allocation	Fund Drawn	Reported Expenditure	
1	Andaman & Nicobar Islands	0.52	8.26	2.06	1.01	0
2	Andhra Pradesh	146.65	3,182.88	791.06	150.28	137.49
3	Arunachal Pradesh	9.98	1,013.53	1,013.53	671.26	73.29
4	Assam	123.78	5,601.16	2,800.58	2,046.24	261.73
5	Bihar	58.95	6,608.25	0	4	282.87
6	Chhattisgarh	168.52	1,908.96	453.71	386.92	382.09
7	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0
8	Goa	3.21	45.53	11.38	13.99	15.6
9	Gujarat	150.28	3,410.61	2,557.96	1,851.18	1,931.46
10	Haryana	32.24	1,119.95	559.98	256.28	250.29
11	Himachal Pradesh	226.42	1,262.78	1,262.78	1,137.34	113.17
12	Jammu & Kashmir	113.96	2,747.17	604.18	62.02	0.07
13	Jharkhand	137.93	2,479.88	512.22	226.61	288.36
14	Karnataka	177.16	5,008.80	1,252.20	1,195.22	1,121.35
15	Kerala	40.07	1,804.59	1,353.44	752.21	832.74
16	Ladakh	66.52	1,429.96	340.68	95.74	0
17	Madhya Pradesh	191.61	5,116.79	3,837.59	1,854.33	2,054.25
18	Maharashtra	268.99	7,064.41	1,666.64	280.53	346.39
19	Manipur	15.62	481.19	481.19	359.24	40.27
20	Meghalaya	15.06	678.39	678.39	549.8	63.74
21	Mizoram	27.17	303.89	227.91	143.15	17.85
22	Nagaland	28.52	444.81	222.41	223.04	15.53
23	Odisha	10.93	3,323.42	1,661.71	976.93	966.22
24	Puducherry	1.18	30.22	7.47	1.5	0.08
25	Punjab	110.36	1,656.39	402.24	170.25	120.97
26	Rajasthan	863.53	10,180.50	2,345.08	1,251.68	803.5
27	Sikkim	8.29	124.79	93.59	82.16	4.88
28	Tamil Nadu	377.48	3,691.21	614.35	346.5	379.67
29	Telangana	55.15	1,653.09	0	9.35	41.27
30	Tripura	61.51	614.09	614.09	467.64	48.41
31	Uttar Pradesh	466.56	10,870.50	2,717.62	2,351.37	2,718.04
32	Uttarakhand	111.22	1,443.80	721.9	477.97	53.54
33	West Bengal	757.58	6,998.97	1,404.61	1,186.08	503.99
Total		4,826.95	92,308.77	31,212.55	19,581.82	13,869.11

Source: JJM IMIS

Annex referred in the reply to Lok Sabha Unstarred Question No 2658 (part f) due for reply on 17.03.2022

Details of VWSCs/ Pani Samitis constituted by the States/ UTs (as on 12.03.2022)

S. No.	States/ UTs	Total Villages	No. of VWSC/ Pani Samiti/ Village Council constituted
1	Andaman & Nicobar Islands	266	266
2	Andhra Pradesh	18,606	18,476
3	Arunachal Pradesh	5,553	5,504
4	Assam	25,335	12,748
5	Bihar	39,456	2,147
6	Chhattisgarh	19,676	19,667
7	Dadra & Nagar Haveli and Daman & Diu	96	-
8	Goa	378	378
9	Gujarat	18,191	18,191
10	Haryana	6,803	6,420
11	Himachal Pradesh	18,150	18,076
12	Jammu & Kashmir	6,887	5,808
13	Jharkhand	29,756	28,801
14	Karnataka	28,657	28,098
15	Kerala	1,578	1,578
16	Ladakh	250	249
17	Madhya Pradesh	51,585	24,448
18	Maharashtra	40,495	40,278
19	Manipur	2,556	2,555
20	Meghalaya	6,415	5,664
21	Mizoram	692	647
22	Nagaland	1,499	1,493
23	Odisha	47,354	26,345
24	Puducherry	246	245
25	Punjab	12,009	11,365
26	Rajasthan	43,364	43,273
27	Sikkim	440	440
28	Tamil Nadu	12,525	12,525
29	Telangana	10,470	7,340
30	Tripura	1,178	1,178
31	Uttar Pradesh	97,568	95,087
32	Uttarakhand	15,264	14,778
33	West Bengal	41,374	17,753
Total		6,04,672	4,71,821

Source: JJM IMIS